

fortnight on the 15th and 30th of every month;

(e) if so, since when these dates were overlooked;

(f) whether any investigations has been ordered to find out the likelihood of some understanding between the authorities/officials/employees and the travel agents in this regard; and

(g) the action taken in the matter?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) and (b). There has been a case of a travel agent who has closed his office and absconded, whilst two others have defaulted in their payments to Air India. The total gross amount outstanding against them at present is Rs.130.58 lakhs.

(c). They are IATA Travel Agents and are governed by the terms and conditions stipulated by IATA.

(d) No, Sir.

(c). Does not arise.

(f) and (g). Preliminary investigations reveal that there does not appear to be any nexus between Air India employees and the travel agents. A First Information Report has also been filed against the travel agents who is absconding.

#### **Grounding of Aircraft of Air India/ Vayudoot/Pawan Hans**

\*661. SHRI DATTATRAYA BANDARU:  
SHRI RAMESH CHAND  
TOMAR:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of aircraft of the Air India, Vayudoot and the Pawan Hans Limited which are not in operation;

(b) since when these are not in use and the reasons therefor;

(c) the routes/services affected; and

(d) the remedial measures taken or proposed to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) and (b). Apart from scheduled maintenance, no aircraft belonging to Air India is out of operation. Two Dornier and two Avro aircraft of Vayudoot are out of operation for over three months for want of engines and spares. Eighteen Westland helicopters belonging to Pawan Hans Ltd. have been permanently grounded with effect from 9th February, 1991.

(c) and (d). In case of Air India and Vayudoot, no routes/services have been affected. Pawan Hans Ltd., have made alternate arrangements for meeting the requirements of ONGC.

[*Translation*]

#### **Trains Halting at Jalesar Road Station**

\*662 SHRI SURESHANAND SWAMI:  
Will the Minister of RAILWAYS be pleased to state:

(a) the number and names of mail/express/superfast trains halting at Jalesar Road station on Kanpur-Allahabad-Delhi route;

(b) whether the Government propose to provide halt of other trains there;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN):

(a) 1. 4083/4084 Delhi-Katihar Mahananda Express.

2. 8101/8102 Amritsar-Hatia/Tatanagar Express
3. 3039/3040 Delhi-Howrah Janata Express
4. 4023/4024 Delhi-Farrukhabad Kalindi Express

(b) No, Sir.

(c) Does not arise.

(d) The present train services meet the requirements adequately.

#### **Pension to Retired Employees of Indian Airlines**

\*663 SHRI RAJVEER SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is proposed to provide pension to the retired employees of the Indian Airlines;

(b) if so, the details thereof; and when it is likely to be implemented; and

(e) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). The employees of Indian Airlines have post-retirement benefits of Contributory Provident Fund and Gratuity. There is no proposal to introduce a pension scheme.

[English]

#### **Rail Fare Concession to Handicapped Persons**

\*664 SHRI N. DENNIS: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government allow concession in train fare to handicapped persons; and

(b) if so, the details regarding conces-

sion for escorts, percentage of concession, class and type of train (Superfast, Mail, Express, etc.) in which this concession is permissible?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) and (b). Yes, Sir, Orthopaedically handicapped/Paraplegic persons are entitled to 75% concession in First and Second Class by all trains except Rajdhani Express, Shatabdi Express and newly introduced New Delhi-Bombay Central A.C. Express trains. The escort is also eligible for the same concession.

[Translation]

#### **Fake Appointment in Moradabad**

\*665. DR. S.P. YADAV:  
SHRI SANTOSH KUMAR  
GANGWAR:

Will the Minister of RAILWAYS be pleased to state:

(a) whether cases of fake recruitment against reserved quota have been reported in Moradabad zone;

(b) if so, whether any enquiry has been conducted in this regard; and

(c) the action taken/being taken against the erring officials?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) and (b). A complaint was received in March 1990 about two persons having secured appointment against Scheduled Tribe quota in Moradabad Division of Northern Railway by impersonation. The case was taken for investigation by the Vigilance Department of Northern Railway. However, these two persons, after the enquiry was instituted, absconded from April 1990. These two persons were subsequently dismissed.

(c) The railway employees who connived in the matter has been taken up under Railway Servants Discipline & Appeal Rules.